

| Annexure-8                                                                                                                                |                                              |                            |                |                            |                 |                                     |                             |                        |                          |                            |                                                |                              |                                    |                                                                                                                                                                                                                                                                                                                                                                                              |
|-------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|----------------------------|----------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Name of the Corporate Debtor Ramakrishna Housing Private Ltd; Date of commencement of CIRP 16.09.2025; List of creditors as on 15.08.2026 |                                              |                            |                |                            |                 |                                     |                             |                        |                          |                            |                                                |                              |                                    |                                                                                                                                                                                                                                                                                                                                                                                              |
| List of Operational Creditors (other than Workman, Employees and Government Dues)                                                         |                                              |                            |                |                            |                 |                                     |                             |                        |                          |                            |                                                |                              |                                    |                                                                                                                                                                                                                                                                                                                                                                                              |
| SI No.                                                                                                                                    | Name of Creditor                             | Details of Claims received |                | Details of Claims Admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any                                                                                                                                                                                                                                                                                                                                                                              |
|                                                                                                                                           |                                              | Date of receipt            | Amount Claimed | Amount of claim admitted   | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                                |                              |                                    |                                                                                                                                                                                                                                                                                                                                                                                              |
| 1                                                                                                                                         | Capacite Infraprojects Limited               | 10/6/2025                  | 20,60,92,055   | 10,67,07,086               | Unsecured       | Nil                                 | Nil                         | Nil                    | Nil                      | Nil                        | Nil                                            | -                            | 9,93,84,969                        | Interest of Rs.9,04,98,734 has no contractual, statutory or adjudicated basis; the contract provides for none. The principal of Rs.88,86,235 is running account bills 17 and 18, which are uncertified.                                                                                                                                                                                      |
| 2                                                                                                                                         | V S Ecoblocks Private Limited                | 7/8/2026                   | 27,23,143      | 15,33,112                  | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | -                            | 11,90,031                          | Interest only. No rate is stated in the purchase order or in any invoice; the Facilitation Council paper is a conciliation advisory and not an award; and the Udyam registration post-dates both the purchase order and the last invoice.                                                                                                                                                    |
| 3                                                                                                                                         | 4 Wheel Travels (proprietor: Sumer Mal Jain) | 7/9/2026                   | 17,06,107      | 16,75,641                  | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | 30,466                       | -                                  | Tax deducted at source under section 194-I. It is creditable to the claimant against its own assessment and is not a debt of the corporate debtor.                                                                                                                                                                                                                                           |
| 4                                                                                                                                         | JSW Cement Limited                           | 7/7/2026                   | 14,62,085      | 14,62,085                  | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | -                            | -                                  |                                                                                                                                                                                                                                                                                                                                                                                              |
| 5                                                                                                                                         | Chryso India Private Limited                 | 6/8/2026                   | 85,47,590      | 33,45,298                  | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | -                            | 52,02,292                          | Interest only. No rate is stated in any purchase order or invoice, no statutory claim is made, and the claimant's own declaration verifies indebtedness only in the principal sum of Rs.33,45,298.                                                                                                                                                                                           |
| 6                                                                                                                                         | B&B Specialities India Pvt Ltd               | 7/20/2026                  | 39,93,427      | 12,40,546                  | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | -                            | 27,52,881                          | Interest of Rs.24,21,212 has no evidenced rate and is computed to 30.06.2026, beyond the insolvency commencement date. The balance of principal, Rs.3,31,669, cannot be fixed without invoices or a purchase order.                                                                                                                                                                          |
| 7                                                                                                                                         | Aamoda Publication Private Limited           | 7/4/2026                   | 7,03,000       | 7,03,000                   | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | -                            | -                                  |                                                                                                                                                                                                                                                                                                                                                                                              |
| 8                                                                                                                                         | SBICAP Trustee Company Limited               | 7/6/2026                   | 58,21,552      | 6,87,149                   | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | -                            | 51,34,403                          | The claim rests on a proforma invoice raised after the insolvency commencement date. Eleven of the twenty-three fee lines were never invoiced, three charge a full year in advance against a process that commenced part-way through that year, and the fee rate itself is not evidenced.                                                                                                    |
| 9                                                                                                                                         | Padmasree Steels Private Limited             | 7/6/2026                   | 55,47,87,873   | 12,13,17,706               | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | -                            | 43,34,70,167                       | Interest of Rs.42,75,89,181: the 24 per cent compound term is documented and was accepted, but was never operated - one interest charge in five years, and no demand or debit note - and the computation departs from the term relied on. Of the Rs.58,80,986 of principal, Rs.11,45,493 is receivable from another party and the balance exceeds what the corporate debtor's records carry. |
| 10                                                                                                                                        | Vinjam Raghavendra Prasad                    | 8/5/2026                   | 1,54,25,113    | 92,30,912                  | Unsecured       | Nil                                 | Nil                         | No                     | Nil                      | Nil                        | Nil                                            | -                            | 61,94,201                          | Work claimed which the corporate debtor's records do not reach, those records ending 06.08.2019 and the bills furnished stopping at 05.12.2018. The claimant's ledger for the later years has been called for.                                                                                                                                                                               |
|                                                                                                                                           | Total                                        |                            | 80,12,61,945   | 22,70,18,509               |                 |                                     |                             |                        |                          |                            |                                                | 30,466                       | 57,42,12,970                       |                                                                                                                                                                                                                                                                                                                                                                                              |

Note : Claims not admitted based on the documents provided by the respective claimants. Due to the non- cooperation of suspended directors and management of the Corporate Debtor, the claims are yet to be verified with the books of accounts of the Corporate Debtor.

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